Notification No. 3/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 21st January, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Noticee(s) and Address</th>
<th>Show Cause Notice Number and Date</th>
<th>Name of Adjudicating Authorities</th>
<th>Common Adjudicating Authority appointed</th>
</tr>
</thead>
</table>
3. M/s Redington (India) Limited, No. 95, SPL, Guindy House, Mount Road, Guindy, Chennai-600032 and Sh. E. H. Kasturi Rangan, Whole Time Director, M/s Redington (India) Limited, No. 95, SPL, Guindy House, Mount Road, Guindy, Chennai-600032  
   Principal Commissioner/Commissioner of Customs, Air Customs VII Commissionerate, Air Cargo Complex, Meenambakkam, Chennai  
   Principal Commissioner/Commissioner of Customs, Chennai-II Commissionerate, Sea Port, Custom House, Chennai.

   Additional Commissioner of Customs, Noida Customs Commissionerate, ICD-Loni  
   Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

   F. No. DRI/LDZU/856/(Int-4/2015)(Enq-20)/2018 dated 29.11.2018  
   Commissioner of Customs, Customs Commissionerate, ICD-GRFL, Sahnewal, Ludhiana.  
   Joint/Additional Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.  
   Principal Commissioner/Commissioner of Customs, Customs Commissionerate, ICD-GRFL, Sahnewal, Ludhiana.

[F. No. DRI/HQ-CI/50D/CAA-1/2019-CI]

(SUCHETA SREEJESH)  
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
4. Additional Director General, DRI- Ahmedabad, Bangalore, Delhi and Ludhiana.
5. Noticees as per column (2) of the table